BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.144/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th October 2017, 10.30 A.M.

Name of the Company		Sarfaraz Alam		
		-Versus-		
		Pan Pacific Courier Pvt.Ltd. & Ors		
Under Section		397/398		
SI.	Name & Designation of Authorized		Appearing on behalf of	Signature with
No.	Representative (IN CAPITAL			date
	LETTERS)			

AUIRUP CHATTERIEE

Petritioner

10/10/17

ORDER

The Ld.Counsel for the petitioner and the Ld. Counsel for the respondent(s) are present.

Both the parties are directed to submit the written notes of arguments within 3 weeks, with copies to the respective opposite parties.

List on 22-11-2017 for argument.

(Jinan KR) Member(J) (Vijai Pratap Singh) Member(J)